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O.A.No. 1104/00

09.11.2000

Hon.Mr.S.K.I. Naqvi, J.M.

Shri B.B. Sirohi for the applicant.
Shri D.S. Shukla for the respondents. Heard,
on the point of admission. Shri Sirohi mentions
that he has received a copy of order, according
to which the respondents have taken decision to
allow fixed medical allowances to the applicant
at the rate of Rs.100/- per month. Shri Sirohi
has produced the letter dated 20.10.2000, same
be taken on record.

For the above, the O.A. be-come in-
fructuous as the grievance of the applicant
has already been redressed by the departmental
authorities, and is accordingly dismissed.

See -

J.M.

/m.m./